

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-25/2023/2252/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti Sabeena Mazumdar,  
Addl.District & Sessions Judge, FTC,  
cum i/c District & Sessions Judge,  
Darrang, Mangaldai.

Dated Guwahati, the <sup>14</sup> 13 March, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter No. DJ(D)/1656 Dated 10.03.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 10.03.2023 along with station leave permission, with the official vehicle, at own cost, from 10.03.2023 till the evening of 12.03.2023**, as prayed for. The Civil Judge & Assistant Sessions Judge, Darrang, Mangaldai, in his absence the Chief Judicial Magistrate, Darrang, Mangaldai and in his absence the in-charge Chief Judicial Magistrate, Darrang, Mangaldai would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-25/2023/2253/A, dated** , 13-03-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)** <sub>Roa</sub>